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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

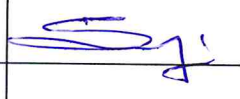
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 736/252/HDB/2018
NAME OF THE COMPANY	Jagati Biotech Pvt Ltd
NAME OF THE PETITIONER(S)	Jagati Biotech Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CA. N. Mallikarjun Ra	CA	ca8121580580@jagati.com 8121 580 581	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suma on behalf of	Adv.	9160001435	
T. Sujana Kumar Reddy for RoC			

ORDER

Learned PCA Mr.Mallikarjuna Rao present for Applicant.
Learned counsel Ms.Suma present on behalf of
Mr.T.Sujan Kumar Reddy for RoC.

Applicant served copy of petition on RoC.

Applicant is directed to issue notice to RoC requiring to
file report within 14 days from the date of receipt of
notice and file proof of service.

List the matter on 30.07.2018 for report of RoC and
hearing.


MEMBER JUDICIAL